

CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH.

O.A. No./T.A. No. 1994

K. Chiranjeevi Rao Applicant (s)

VERSUS

1. *Chlorophyll a* (Chl a) and *Chlorophyll b* (Chl b) are the primary photosynthetic pigments in green plants. They are responsible for capturing light energy and converting it into chemical energy through the process of photosynthesis. Chl a is the most abundant pigment, while Chl b is present in smaller amounts. Both pigments are found in the chloroplasts of green plants.

Mr Chief G.M. Telleen Respondent (s)

And another

Date	Office Note	Orders
12.7.94	<p>note sent to RAOB</p> <p>R-SP</p> <p>Rd-SP</p> <p>F</p>	<p>12.7.94 for just hearing</p> <p>ADMIT. Post at the 2</p> <p>top of the list before</p> <p>the 2nd Court on 25-8-94.</p> <p>HABG HVNRJ</p> <p>91(A) VC</p> <p>Respondents are given 3 weeks time to file a reply. List it on 14.10.94. Print the name of Mr. N.V. Raghava Reddy, for the respondents.</p> <p>HABG HVNRJ</p> <p>91(A) 248,</p>
19/9/94		

1377

22/13/17

①

OA 791/96

DATE	OFFICE NOTE	ORDERS
4.10.96	on T. Lakshminarayana on N. Raghava Reddy	OA is dismissed as withdrawn with no order as to costs. Vide the orders on separate sheet. HABG P(A) KAVH P(G)
DATE	OFFICE NOTE	ORDERS

against him was not finalised, has also been taken into account. Accordingly, the Selection Committee met on 17th October, 2000 and prepared yearwise Select Lists. At the time of the meeting, it was brought to the notice of the Committee that on the basis of the appeal of Sri A.Kishan, against the penalty imposed on him the State Government have exonerated Sri A.Kishan and that revised orders in this regard are being issued.

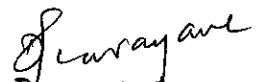
20. After the meeting of the Selection Committee held on 17.10.2000, the UPSC (Respondent No: 4) vide their letter dated 19.10.2000 (copy enclosed as Annexure-IV) have informed that as per the provisions of proviso to Regulation 7(4) of the IFS (Appointment by Promotion) Regulations, 1966, prevailing prior to 1.1.1998 the yearwise Select Lists from 1992 -93 to 1995-96 have lapsed on 17.10.2000. They have also stated that accordingly the proposal of the State Government (Respondent No: 2) regarding a Special Review for deletion of the name of Sri A.Kishan from the above Select Lists has become infructuous.

21. In G.O.Rt.No.365, EFS&T (Forests.V) Department, dated 17.10.2000 i.e., the date on which the Selection Committee met and prepared yearwise Select Lists of 1998, 1999 and 2000, orders have been issued cancelling G.O.Rt.No.134, EFS&T(For.V) Department, dated 3.4.2000, wherein punishment of stoppage of one annual grade increment for one year without cumulative effect on Sri A.Kishan was Imposed and he was also exonerated from the charges framed against him in Ref.No.22523/93/M3(i) dated 4.2.1998. The said G.O. was communicated to the UPSC (Respondent No: 4) and to the Government of India (Respondent No:1) vide letter No.130/SC.IFS/99-26, Dt: 21-10-2000 for information and necessary action.

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Corrections


Attestor

Section Officer (S.C.)
General Administration (I.F.S.) Dept
Secretariat, Hyderabad - 500 022.


Deponent

Addl. Secretary to Govt. (AIS)
General Administration Dept
A. P. Secretariat, Hyderabad

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